

S.O. 179(E) in Gazette of India dated the 29th March, 1973, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-4884/73].

(2) A copy of the Wealth-tax (Second Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. S.O. 187(E) in Gazette of India dated the 31st March, 1973, under sub-section (4) of section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-4885/73].

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 327 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.

(ii) G.S.R. 329 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.

(iii) G.S.R. 332 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.

(iv) The Tourist Baggage (Amendment) Rules, 1973, published in Notification No. G.S.R. 194 (E) in Gazette of India dated the 3rd April, 1973 together with an explanatory memorandum.

[Placed in Library. See No. LT-4886/73].

(4) A copy of Notification No. G.S.R. 325 (Hindi and English versions) published in Gazette of India dated the 31st March, 1973 issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-4887/73].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL & INSPECTION) ACT AND ESSENTIAL COMMODITIES ACT

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): On behalf of Shri A. C. George, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) S.O. 1000 published in Gazette of India dated the 7th April, 1973 containing corrigendum to Notification No. S.O. 1131 dated the 13th May, 1972.

(ii) The Export of Dried Fish (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1069 in Gazette of India dated the 14th April, 1973.

(iii) The Export of Footwear (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1070 in Gazette of India dated the 14th April, 1973.

[Placed in Library. See No. LT-4889/73].

(2) A copy of Notification No. S.O. 79(E) (Hindi and English versions) published in Gazette of India dated the 8th February, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4888/73].

ACCOUNTS OF I.I.T., DELHI FOR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of